

From:
Nikesh Kumar Sinha,
Registrar (Administration),
High Court of Jharkhand,
Ranchi.

File No. XXII(6)/NJA/1/2024-25/Apptt.
Letter No. _____/Apptt.
Dated: _____

To
The Director,
Madhya Pradesh State Judicial Academy,
Jabalpur.

Sub.: Regarding nomination of Judicial Officer to attend **Transnational Crimes Workshop (Group-1) [SE-03] on 10th and 11th August, 2024** at Madhya Pradesh State Judicial Academy (MPSJA), Jabalpur.

Ref.: letter bearing Ref. No.: NJA/Dir/SE-03/2024/1855 dated 18.07.2024 received from the Director, National Judicial Academy, Bhopal.

Sir/Madam,

With reference to the letter on the subject noted above, I am directed to say that the Court has been pleased to nominate **Ms. Shweta Dhingra, District & Addl. Sessions Judge, Palamau at Daltonganj** to attend **Transnational Crimes Workshop (Group-1) [SE-03]** in collaboration with the Federal Judicial Center (FJC), Washington and the Central and Eastern European Law Initiative (CEELI) Institute, Prague scheduled to be held on **10th and 11th August, 2024** at **Madhya Pradesh State Judicial Academy (MPSJA), Jabalpur.**

Details of the nominated Officer for communication is as follows:-

Mobile No. – **9899403547**

Email Id – **shweta.dhingra7@gmail.com**

This is for your kind information and needful.

Yours faithfully,
Sd/- Nikesh Kumar Sinha
Registrar (Administration)

Memo No. 3766 /Apptt.

Dated Ranchi the 27/07/2024

Copy forwarded to the Director, National Judicial Academy, Bhopal / the Principal District & Sessions Judge, Palamau at Daltonganj / the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for getting uploaded the letter on this Court's website / Officer concerned for information and needful alongwith permission to attend the aforesaid programme.


Registrar (Administration)